NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI

IA No.34 of 2021
IN
C.P. (IB)No.09/GB/2019

Coram:
Hon'ble Shri H. V. Subba Rao, Member (J): **Hearing through**
Hon'ble Shri Prasanta Kumar Mohanty, Member (T): **Video Conference**

ATTENDANCE-CUM- ORDER SHEET OF THE HEARING OF GUWAHATI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.08.2021

Name of the Company: JSVM Plywood Industries Ltd.
V/s
Stressed Assets Stabilization Fund (SASF) & Ors.

Section of the Companies Act: Under Section 65(5) of IBC, 2016

S. NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	MR. D. CHAKRABORTY	Advocate	Petitioner	Present in
2.	MR. M. DUTTA	Advocate	Respondents	Video
3.	MR. RITIN ROY	Advocate	Respondents	Conference

O R D E R
Date of Order: 12.08.2021

The matter is taken up for hearing through Video Conferencing. Learned Counsels Mr. D. Chakraborty is present on behalf of the Petitioner. Mr. M. Dutta and Mr. Ritin Roy, learned Counsels are present on behalf of the Respondents. Heard the Learned Counsels appearing for both the sides.

2. In view of other related IAs are to be heard, this matter is adjourned.

3. **List the matter on 16.08.2021 along with all other IAs.**

Sd/-
(**Prasanta Kumar Mohanty)**
Member (Technical)
& Adjudicating Authority

Sd/-
(H. V. Subba Rao)
Member (Judicial)
& Adjudicating Authority

/Deka-12.08.2021/